

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**IA No. 57 of 2013 in
DFR No. 277 of 2013**

Dated : 11th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Tamil Nadu Power Producers Association ...Appellant(s)

Versus

**Tamil Nadu Generation & Distribution Corporation Ltd.
& Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Santanam Swaminadhan

Counsel for the Respondent (s) : Mr. S. Vallinayagam for R-1

ORDER

Issue Notice to the Respondents returnable on 06.03.2013. Mr. S. Vallinayagam, Learned Counsel takes notice on behalf of Respondent no.1. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on **06.03.2013 at Chennai Circuit Bench.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk